

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1324
ANSWERED ON:03.08.2006
REORGANISATION OF DGCA .
Singh Shri Prabhunath

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any committee was constituted under the Chairmanship of M.K.Kaw for reorganising the Directorate General of Civil Aviation (DGCA);
- (b) if so, the recommendations of the committee; and
- (c) the follow-up action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Sir.

(b):- There were a total of 276 recommendations, which are wide ranging. These recommendations relate to Roles and functions of Directorate General of Civil Aviation (DGCA), Statutory framework for aviation regulation, Certification of airlines, licensing of personnel, System of examination, Training requirements for industry and DGCA, Procedure for clearance of scheduled and non-scheduled flights, Re-structuring & strengthening of DGCA, Manpower policy and requirement etc.

(c):- The Government have accepted majority of the recommendations made by the Committee and action is at hand to implement the acceptable recommendations.